IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH,KOLKATA

SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

I.T.A. No. 2330/Kol/2025
(Assessment Year 2012-13)
&
I.T.A. No. 2331/Kol/2025
(Assessment Year 2013-14)

Sri Rajesh Soni,
C/o M/s SalarpuriaJalodia& Co.,
7, C.R. Avenue, 3rd Floor,
Kolkata - 700072
[PAN: AKLPS3320G] …..................................**Appellant**

vs.

ITO Ward 33(7), Kolkata,
10B, Middleton Row,
Kolkata – 700071 **…........................... Respondent**

I.T.A. No. 2332/Kol/2025
(Assessment Year 2012-13)
&
I.T.A. No. 2333/Kol/2025
(Assessment Year 2013-14)

Sri Rajesh Soni HUF,
C/o M/s SalarpuriaJalodia& Co.,
7, C.R. Avenue, 3rd Floor,
Kolkata - 700072
[PAN: AAHHR5058L] …...............................**Appellant**

vs.

ITO Ward 33(7), Kolkata,
10B, Middleton Row,
Kolkata - 700071 **…........................... Respondent**

Appearances by:
Assessee represented by   : S. Jhajaria, AR

Department represented by   : Mrinmay Basak, Sr. DR

Date of concluding the hearing   : 16.12.2025
Date of pronouncing the order   : 19.12.2025

O R D E R

These are the appeals filed by the assessee against the separate orders dated 20.03.2025and 06.03.2025 of the ld. CIT(A), National Faceless appeal Centre (NFAC), Delhi for the assessment years 2012-2013 and 2013-14, respectively.

2.   At the time of hearing, an application has been filed by the assessee for withdrawal of appeals stating therein that the assessee, in all the four appeals/cases, has already gone into Vivad Se Vishwas Scheme 2024 (VSVS 2024 Scheme), and the assessee has received the acknowledgement of Form 4. Therefore, the assessee prayed that the appeals of the assessee may be treated as withdrawn.

3.   Considering the above submissions, all the three appeals of the assessee are hereby dismissed as withdrawn.

4.   In result, all the four appeals of the assessee are dismissed.

Order pronounced on 19.12.2025.

**Sd/-
(Rajesh Kumar)
Accountant Member**

Dated: 19.12.2025
AK,Sr.P.S.

Copy of the order forwarded to:
1. Appellant
2. Respondent
3. Pr. CIT
4. CIT(A)
5. CIT(DR)

//True copy//

By order

Assistant Registrar, Kolkata Benches